

About Gulhati Committee's report, he might look into it and just find out the position.

Shri Satya Narayan Sinha: I do not think it has been admitted as a No-Date-Yet-Named motion. If it is there, I will consider it.

Mr. Speaker: It must be found out. Shri Gulzarilal Nanda.

Shri Ansar Harvani (Bisauli): Sir, I want to draw your attention to this matter.....

Mr. Speaker. How can the hon. Member stand up in this manner and draw my attention to a matter which I do not know?

Shri Ansar Harvani: This is about yesterday's proceedings. I want to draw your attention to this.....

Mr. Speaker: He must write to me first and then I will see whether I can allow it.

श्री मोहन स्वरूप (पीलीभीत) :
 अध्यक्ष महोदय, मैं जरा सी एक बात पूछना
 चाहता हूँ ।

अध्यक्ष महोदय : अब नहीं ।

श्री मोहन स्वरूप : मैं शूगर के ही बारे
 में पूछना चाहता हूँ । आपने एडमिट किया
 था . . .

अध्यक्ष महोदय : वह पूछा गया था और
 आपने शायद उस वक्त ध्यान नहीं दिया ।
 Shri Gulzarilal Nanda.

PERSONAL INJURIES (COMPENSA-
 TION INSURANCE) BILL*

**The Deputy Minister in the Minis-
 try of Labour and Employment and**

**for Planning (Shri C. R. Pattabhi
 Raman):** Sir, on behalf of Shri
 Gulzarilal Nanda, I beg to move for
 leave to introduce a Bill to impose on
 employers a liability to pay compen-
 sation to workmen sustaining per-
 sonal injuries and to provide for the
 insurance of employers against such
 liability.

Mr. Speaker: The question is:

"That leave be granted to intro-
 duce a Bill to impose on employers
 a liability to pay compensation to
 workmen sustaining personal in-
 juries and to provide for the in-
 surance of employers against such
 liability."

The motion was adopted.

Shri C. R. Pattabhi Raman: Sir, I
 introduce the Bill.

12.19 hrs.

SUPPLEMENTARY DEMANDS FOR
 GRANTS (RAILWAYS),† 1963-64.

Mr. Speaker: Now we take up Sup-
 plementary Demands for Grants for
 Railways for which one hour has been
 allotted. Shri Nambiar.

**The Deputy Minister in the Minis-
 try of Railways (Shri Shah Nawaz
 Khan):** Sir, I would like to make
 some introductory remarks.

Mr. Speaker: All right.

Shri Shah Nawaz Khan: Sir, in
 moving the Supplementary Demands
 for Grants for 1963-64, it is necessary
 to explain by way of introduction that
 they are not for securing additional
 funds at this stage and are, therefore,
 not due to defective framing of the
 original Railway Budget.

*Published in the Gazette of India Extraordinary, Part II, section 2, dated 23-8-63.

†Moved with the recommendation of the President.